

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 07

IA(I.B.C)/ 2374(MB)2023 IN C.P. (IB)/ 19(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **22.04.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

**Vs**

**Rivaaz Trade Ventures Private  
Limited**

**For FC** : Adv. Varun Nathani a/w Adv. Suchitra Valjee, Adv. Riya Kamdar  
i/b Manilal Kher Ambalal & Co.

**For CD** : Adv. Shyam Kapadia a/w Adv. Peturshka Dasgupta, Adv. Krishna  
Baruah, Adv. Ankita Yadav i/b Link Legal

**Section 7 of IBC**

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**ORDER**

By consent of both parties **list on 02.05.2024 for hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**